

CHINESE ~~silk~~ WORM SEED FROM CHINA

\*87. SHRI M. GOVINDA REDDY (ON BEHALF OF SHRIMATI VIOLET ALVA): Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether India has received any Chinese silkworm seed from China?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI N. KANUNGO): Yes.

SHRI M. GOVINDA REDDY: May I know whether it was received as a gift or as a purchase?

SHRI N. KANUNGO: As a gift.

SHRI M. GOVINDA REDDY: May I know whether it was received in India or in China?

SHRI N. KANUNGO: Part of it was received in China and part of it was received in India.

SHRI M. GOVINDA REDDY: May I know what is the quantity received?

SHRI N. KANUNGO: Ten thousand ounces.

SHRI M. GOVINDA REDDY: May I know how it is being disposed of?

SHRI N. KANUNGO: It is being sent out to Jammu and Kashmir mostly. And also it is being sent out to other silk bearing areas by the Central Sericulture Institute.

SHRI M. GOVINDA REDDY: Has any been given to Mysore?

SHRI N. KANUNGO: They have not asked for it.

SHRI T. V. KAMALASWAMY: What is the commercial price of this gift?

SHRI N. KANUNGO: There is no commercial value of it, because the countries which have got these breeds do not export them. In fact, they prohibit their export.

SHRI T. V. KAMALASWAMY: May I know the value?

SHRI N. KANUNGO: Therefore, there is no commercial value.

MR. CHAIRMAN: Questions are over.

## WRITTEN ANSWERS TO QUESTIONS

### PAKISTANI RAID NEAR BIKANER

\*72. SHRI S. N. DWIVEDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that on the 4th January 1955 a gang of Pakistani raiders entered Baggu near Bikaner and killed three Indian police constables;

(b) if so, whether any protest note has been sent to the Government of Pakistan; and

(c) what steps have been taken or are being taken to check the recurrence of such incidents?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). Yes, Sir.

(c) In addition to the protest lodged with the Government of Pakistan in regard to this incident, it has been suggested to that Government that the question of adopting some effective machinery for the prompt disposal of complaints relating to such incidents as well as for the establishment of peaceful and friendly regime on the border in co-operation between the police and other authorities should be discussed between the representatives of the two countries.

### ARREST OF Satyagrahis IN GOA

\*75. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the number of *satyagrahis* arrested in Goa since the 27th January 1955;